

(c) the extent to which these plants will be in a position to meet milk requirements of the State?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) A team of the European Economic Community had preliminary discussions to appraise a soyabean development project for establishment of four solvent extraction plants for oil in Madhya Pradesh.

(b) The Project Report prepared by the National Cooperative Development Corporation (NCDC) has suggested locations for the plants in the soyabean growing areas of Madhya Pradesh namely, Dewas, Shahjehanpur, Itarsi and Sehore. Further studies are being carried out to determine the optimal location of these facilities. The report envisages four plants, each with a 200 tonnes per day capacity. The project is expected to be completed within five years from the date of approval. The Project cost has been indicated as Rs. 2700 lakhs. No aid commitments have yet been made by the E.E.C.

(c) Does not arise, as the Project pertains to oil extraction and not milk.

Loss of Revenue due to Piracy in Cassettes

712. SHRI R. V. GHORPADE: Will the Minister of FINANCE be pleased to state:

(a) whether Government are incurring heavy losses in excise and sales-tax because of piracy of cassettes and record and if so, the annual amount;

(b) is it due to any lacuane in law or indifferent enforcement;

(c) has any collusion with Government officials been detected; and

(d) what steps have been taken to prevent this loss to the Exchequer?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (d). Information relating to Central Excise duty is being collected and will be laid on the Table of the House.

Levy of tax on sales of goods taking place inside a State is a State subject under the Constitution. The administration of Central Sales tax levied on inter-State sales of goods under the provisions of Central Sales Tax Act, 1956 has also been entrusted by law to the State Governments who collect and retain the proceeds thereof. The Central Government, therefore, does not have information relating to sales-tax, asked for in the Question.

राष्ट्रीयकृत बैंकों द्वारा राजस्थान में किसानों को दिये गये ऋण

713. आचार्य भगवान देव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीयकृत बैंकों द्वारा राजस्थान में किसानों को दिए गए ऋण वहां की जनसंख्या के अनुपात में और अन्य राज्यों की तुलना में बहुत कम हैं ;

(ख) यदि हां, तो राष्ट्रीयकृत बैंकों द्वारा वर्ष 1979-80 के दौरान राजस्थान के किसानों को और अन्य राज्यों के किसानों को दिए गए ऋण की अलग-अलग धनराशि क्या है ; और

(ग) चालू वर्ष के दौरान उन्हें कितनी राशि का ऋण दिए जाने का प्रस्ताव है ?

वित्त मंत्रालय में उप वित्त मंत्री श्री मगन साईं बारोट) : (क) से (ग). किसी राज्य में किसानों की दिए जाने वाले ऋणों की